

SHRI M.M. LAWRENCE (dukki) : 2200 workers are unemployed in J.K. Rayons, Kanpur, due to the illegal action of the management.

MR. SPEAKER : You come under Rule 377.

12.12 hrs.

PAPERS LAID ON THE TABLE

COAST GAURD (DISCIPLINE) RULES, 1983 AND NOTIFICATIONS UNDER NAVY ACT, 1957

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : I beg to lay on the Table :-

(1) A copy of the Coast Guard (Discipline) Rules, 1983 (Hindi and English versions) published in Notification No. S.R.O. 46(E) in Gazette of India dated the 19th May, 1983 under sub-section (3) of section 123 of the Coast Guard Act, 1978.

[Placed in Library See No. LT-6742/83]

(2) A copy each of the following Notifications (Hindi and English versions) under section 185 of the Navy Act, 1957 :-

(i) The Navy (Discipline and Miscellaneous Provisions) (Amendment) Regulations, 1983 published in Notification No. S.R.O. 163 in Gazette of India dated the 4th June, 1983.

(ii) S.R.O. 195 published in Gazette of India dated the 9th July, 1983 containing corrigendum to Notification S.R.O. 95 dated the 8th March, 1975.

(iii) S.R.O. 196 published in Gazette of India dated the 9th July, 1983 containing corrigendum to Notification No. S.R.O. 198 dated the 8th May, 1976.

[Placed in Library, See No. LT-6743/83]

BUDGET ESTIMATES FOR REVENUE AND EXPENDITURE FOR 1983-84 AND REVISED ESTIMATES FOR 1982-83.

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : I beg to lay on the Table a copy of the Summary of Budget Estimates for Revenue and Expenditure (Hindi and English Versions) of the Indian Air-lines for the year 1983-84 and Revised Estimates for the year 1982-83, under sub-rule (5) of rule 3 of the Air Corporations Rules, 1954.

[Placed in Library See No. LT-6744/83]

ANNUAL REPORT OF AND REVIEW ON THE WORKING OF ENGINEERING EXPORT PROMOTION COUNCIL, CALCUTTA, FOR 1981-82, APPARELS EXPORT PROMOTION COUNCIL, NEW DELHI, FOR 1978, 1979 AND 1980 AND STATEMENTS FOR DELAY.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : On behalf of Smt. Ram Dulari Sinha I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English Versions) of the Engineering Export Promotion Council Calcutta, for the year 1981-82 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Engineering Export Promotion Council, Calcutta, for the year 1981-82.